

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **13.01.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 455/2023 To dispense with IA No. 1421/2023 For Stay IA No. 1422/2023	The Regional Provident Fund Commissioner-II, Employees' Provident Fund Organisation Vs Harshavardhan Cotton and Synthetic Mills Pvt Ltd. Rep by its Liquidator Mahalingam Suresh Kumar & Anr.	Mr. PK Panneer Selvam	Ms. Pavithra M- R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Contempt No. 1/2026 in Comp App (AT) (CH) (Ins) No. 531 & 532/2025 Suo moto	National Company Law Appellate Tribunal, Chennai Bench Rep by Assistant Registrar Vs Anil Kumar Khicha, IRP, ISPT India Pvt Ltd		

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in